

ITEM NO.7

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 1409/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MATADIN @ CHAPOLE

Respondent(s)

Date : 01-09-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Krishnanand Pandeya, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete on the sole respondent but none has entered appearance.

Original records have been received from the High Court and Trial Court.

Registry to process the matter for listing before the Hon'ble Court as per rules.

Parties shall be at liberty to file additional documents in the meanwhile, upon due service.

AVANI PAL SINGH
Registrar